

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 215/TT/2014

Coram:

Shri A.K. Singhal, Member

Shri A.S. Bakshi, Member

Dr. M. K.Iyer, Member

Date of Hearing: 22.12.2015

Date of Order : 8.1.2016

In the Matter of

Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999, CERC (Terms and Conditions of Tariff) Regulations, 2009 and CERC (Terms and Conditions of Tariff) Regulations' 2014 for determination of (i) Truing up Transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for 400 kV Talcher- Meramundali Transmission System in Eastern Region.

And in the Matter of

Power Grid Corporation of India Ltd,
Registered office: B-9, Qutab Institutional Area,
Katwaria Sarai, New Delhi. 110 016.
Corporate Centre : 'SAUDAMINI', Plot No-2,
Sector-29, Gurgaon-122 001 (Haryana).

.....Petitioner

Versus

1. BIHAR STATE ELECTRICITY BOARD VIDYUT BHAWAN,
BAILEY ROAD,
PATNA – 800 001

2. WEST BENGAL STATE ELECTRICITY
DISTRIBUTION COMPANY BIDYUT BHAWAN,
BIDHAN NAGAR BLOCK DJ,
SECTOR-II, SALT LAKE CITY,
CALCUTTA - 700 091



3. GRID CORPORATION OF ORISSA LTD.
SHAHID NAGAR,
BHUBANESWAR - 751 007
4. DAMODAR VALLEY CORPORATION
DVC TOWER, MANIKTALA
CIVIC CENTRE, VIP ROAD,
CALCUTTA - 700 054
5. POWER DEPARTMENT
GOVT. OF SIKKIM,
GANGTOK - 737 101
6. JHARKHAND STATE ELECTRICITY BOARD
IN FRONT OF MAIN SECRETARIAT
DORANDA,
RANCHI - 834002

.....Respondents

The following were present:

For Petitioner : Sh. S.S.Raju, PGCIL
Sh. S.K.Venkastesan, PGCIL
Sh. M.M.Mondal, PGCIL
Sh. Shashi Bhusan, PGCIL
Sh. Rakesh Prasad, PGCIL
Sh. J. Mazumder, PGCIL

For Respondents : None

ORDER

The petition has been preferred by Power Grid Corporation of India Ltd, a transmission licensee, for revision of tariff under Regulation 6 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (hereinafter referred to as “the 2009 Tariff Regulations”) based on truing up of expenditure for the period 1.4.2009 to 31.3.2014 and for determination of tariff under Central Electricity Regulatory Commission (Terms and Conditions of Tariff)



Regulations, 2014 (hereinafter referred to as “the 2014 Tariff Regulations”) for the period from 1.4.2014 to 31.3.2019 in respect of 400 kV Talcher- Meramundali Transmission System in Eastern Region. (hereinafter referred to as “transmission system”).

2. The respondents are distribution licensees, who are procuring transmission service from the petitioner, mainly beneficiaries of Eastern Region.

3. The petitioner has built the transmission system in Eastern Region and the same has been put under commercial operation w.e.f. dated 1.12.2003. The petitioner had approached the Commission vide Petition No. 177/2010 for determination of tariff for 2009-14 tariff period. The Commission, on 1.4.2009 had approved the tariff based on the admitted capital cost of ₹3874.63 lakh for the instant asset as on 31.3.2009 as given below:

Particulars	(₹in Lakh)				
	2009-10	2010-11	2011-12	2012-13	2013-14
Depreciation	204.58	204.58	204.58	206.03	207.48
Interest on Loan	191.78	171.31	150.80	132.03	113.19
Return on Equity	102.90	102.90	102.90	104.34	105.78
Interest on Working Capital	12.01	11.67	11.34	11.11	10.89
O & M Expenses	31.98	33.81	35.75	37.79	39.93
Total	543.24	524.27	505.37	491.30	477.27

4. As per Regulation 6 of the 2009 Tariff Regulations, the Commission shall carry out truing up exercise along with the tariff petition filed for the next tariff period, with respect to the capital expenditure including additional capital expenditure incurred up to 31.3.2014, as admitted by the Commission after prudence check at the time of truing up. Further, as per Regulation 15 of the 2009 Tariff Regulations, the petitioner is required to adjust the yearly impact of MAT rate in the truing up petition for 2009-14



tariff period. The petitioner has submitted that in case interest on loan was calculated on basis of prevailing rates for the determination of tariff, any change in the rate of interest subsequently during the tariff period will be considered at the time of truing up. In this context, the petitioner has relied upon the Commission's order dated 8.6.2011 in Petition No. 238/2010.

5. The petitioner has made following submissions in regard to revision of tariff in accordance with Regulation 6 of the 2009 Tariff Regulations for 2009-14:

a) The additional capital expenditure during the 2009-14 tariff period is NIL and hence, the tariff has been claimed based on the admitted capital cost of ₹3874.63 lakh for the instant asset by the Commission in order dated 23.2.2011 in Petition No 177/2010;

b) The variation in the tax rate during the 2009-14 tariff period applicable to the petitioner as per the Finance Act of the relevant year for the purpose of grossing up of ROE has been furnished as follows:

Year	MAT Rate (in %)	Grossed up ROE (Base rate/(1-t) (in %)
2009-10	16.995	18.674
2010-11	19.931	19.358
2011-12	20.008	19.377
2012-13	20.008	19.377
2013-14	20.961	19.610

c) The petitioner has claimed the interest on loan based on actual interest rates for each year during the 2009-14 period and also submitted relevant documents vide affidavit dated 26.6.2014.



6. Based on aforesaid, the petitioner has claimed the revision of tariff for 2009-14 tariff period as under:

(₹ in lakh)

Particulars	2009-10	2010 – 11	2011 -12	2012 – 13	2013 - 14
Revised AFC based on truing up	549.19	537.48	526.41	506.22	486.91

7. The petitioner has further claimed the transmission tariff for the period 2014-19 in accordance with the 2014 Tariff Regulations as follows:

(₹ in Lakh)

Period	2014-15	2015-16	2016-17	2017-18	2018-19
Annual Fixed Cost	461.38	438.94	252.44	247.74	245.86

8. The petitioner has made following submissions in regard to determination of tariff for 2014-19 :

- a) The depreciation has been claimed in accordance with Regulation 27 of the 2014 Tariff Regulations;
- b) The petitioner has prayed for grossing up of ROE at MAT rate of 20.961% prevailing in 2013-14 which shall be trued up with actual tax rate in accordance with clause 25 (3) of the 2014 Tariff Regulations;
- c) The petitioner has prayed for reimbursement of service tax if it is subjected to such tax in future;
- d) The petitioner has considered interest on loan on the basis of rate prevailing as on 1.4.2014 and prayed that the change in Interest Rate due to floating rate of interest applicable, if any, during 2014-19 period will be adjusted;
- e) The wage revision of the employees of the petitioner company is due during 2014-19 and actual impact of wage hike will be effective from a future date.



The scheme of wage revision applicable to CPSUs being binding on the petitioner, the petitioner sought liberty to approach the Commission for suitable revision in the norms for O&M expenditure for claiming the impact of wage hike, if any, during 2014-19.

- f) The petitioner has prayed for recovery of deferred tax liability before 1.4.2009 from the beneficiaries or the long term customers / DICs as and when the same gets materialized.
- g) The petitioner has prayed for recovery of the application fee, filing fee, expenses incurred on publication of Notices in News papers and License fee from the respondents in terms of Regulation 52 Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014. The fees and charges to be paid by the petitioner as ISTS licensee (deemed ISTS licensee) under CERC (Fees and Charges of RLDC and other matters) Regulations as amended from time to time have also been prayed to be recoverable from the DICs as provided under clause 52(2) (a).

9. The petitioner has served the petition to the respondents and notice of this application has been published in the news paper in accordance with the CERC (Procedure for making of application for determination of tariff, Publication of the application and other related matters) Regulations, 2004. Further, submissions were made vide affidavit dated 7.11.2014, 16.10.2015 and 27.10.2015. No submissions have been made by the Respondents. No comments/objections have been received from the public in response to the notice in newspaper. The hearing in this matter was held on 22.12.2015.



TRUE UP ANNUAL FIXED CHARGES FOR 2009-14 PERIOD

10. We have considered the submissions of the petitioner in respect of truing up of annual fixed charged for 2009-14 tariff period. The revision of tariff for 2009-14 period has been determined as discussed below:

- a) The capital cost of ₹3874.63 lakh for the instant Asset admitted by the Commission as on 31.3.2009 has been considered as opening capital cost as on 1.4.2009 for determination of tariff in accordance with Regulation 7 of the 2009 Tariff Regulations;
- b) The petitioner has not claimed any additional capital expenditure for 2009-14 period;
- c) The Regulation 15 of the 2009 Tariff Regulations provides for the grossing up of ROE with the actual tax rate for the purpose of return on equity. The petitioner has submitted the MAT rate applicable during the various years. Return on equity has been worked out by considering year wise MAT rate submitted by the petitioner in accordance with Regulation 15 of the 2009 Tariff Regulations;
- d) Regulation 16 of the 2009 Tariff Regulations provide the methodology for working out weighted average rate of interest on loan. The Commission in its earlier order dated 23.2.2011 in Petition No. 177/2010 has held that in case of floating rate of interest, any change in the rates of interest during the tariff period will be considered at the time of true up. Accordingly, the interest on loan has been worked out and details of weighted average rate of interest are placed at Annexure-1.



e) Depreciation, Interest on Working Capital and Operation & Maintenance Expenses has been considered in accordance with the 2009 Regulations

11. Accordingly, the annual fixed charges for the transmission system under the petition has been worked out and allowed as under:

(₹in lakh)

Particulars	2009-10	2010-11	2011-12	2012-13	2013- 14
Gross Block					
Opening Gross Block	3874.63	3874.63	3874.63	3874.63	3874.63
Additional Capitalisation	0.00	0.00	0.00	0.00	0.00
Closing Gross Block	3874.63	3874.63	3874.63	3874.63	3874.63
Average Gross Block	3874.63	3874.63	3874.63	3874.63	3874.63
Depreciation					
Rate of Depreciation	5.2800%	5.2800%	5.2800%	5.2800%	5.2800%
Depreciable Value	3487.17	3487.17	3487.17	3487.17	3487.17
Elapsed Life (Beginning of the year)	5	6	7	8	9
Weighted Balance Useful life of the combine assets	2251.33	2046.75	1842.17	1637.59	1433.01
Remaining Depreciable Value	204.58	204.58	204.58	204.58	204.58
Depreciation	5.2800%	5.2800%	5.2800%	5.2800%	5.2800%
Interest on Loan					
Gross Normative Loan	3285.99	3285.99	3285.99	3285.99	3285.99
Cumulative Repayment upto Previous Year	1235.84	1440.42	1645.00	1849.58	2054.16
Net Loan-Opening	2050.15	1845.57	1640.99	1436.41	1231.83
Additions	0.00	0.00	0.00	0.00	0.00
Repayment during the year	204.58	204.58	204.58	204.58	204.58
Net Loan-Closing	1845.57	1640.99	1436.41	1231.83	1027.25
Average Loan	1947.86	1743.28	1538.70	1334.12	1129.54
Weighted Average Rate of Interest on Loan	9.7842%	9.9352%	10.4146%	10.3714%	10.2647%
Interest	190.58	173.20	160.25	138.37	115.94
Return on Equity					
Opening Equity	588.64	588.64	588.64	588.64	588.64
Additions	0.00	0.00	0.00	0.00	0.00
Closing Equity	588.64	588.64	588.64	588.64	588.64
Average Equity	588.64	588.64	588.64	588.64	588.64
Return on Equity (Base Rate)	15.50%	15.50%	15.50%	15.50%	15.50%
MAT rate for the respective year (%)	16.995	19.931	20.008	20.008	20.961
Rate of Return on Equity	18.674%	19.358%	19.377%	19.377%	19.610%
Return on Equity	109.92	113.95	114.06	114.06	115.43
Interest on Working Capital					
Maintenance Spares	4.80	5.07	5.36	5.67	5.99
O & M expenses	2.67	2.82	2.98	3.15	3.33



Receivables	91.53	89.58	87.73	84.37	81.16
Total	98.99	97.47	96.08	93.19	90.48
Interest	12.13	11.94	11.77	11.42	11.08
Annual Transmission Charges					
Depreciation	204.58	204.58	204.58	204.58	204.58
Interest on Loan	190.58	173.20	160.25	138.37	115.94
Return on Equity	109.92	113.95	114.06	114.06	115.43
Interest on Working Capital	12.13	11.94	11.77	11.42	11.08
O & M Expenses	31.98	33.81	35.75	37.79	39.93
Total	549.19	537.48	526.41	506.21	486.97

ANNUAL FIXED CHARGES FOR 2014-19

12. We have considered the submissions of the petitioner in respect of tariff for 2014-19 tariff period. The tariff for 2014-19 period has been determined as discussed below:

- a) The capital cost of ₹3874.63 lakh for the instant Asset admitted by the Commission as on 31.3.2014 has been considered as opening capital cost as on 1.4.2014 for determination of tariff in accordance with Regulation 9 of the 2014 Tariff Regulations;
- b) The petitioner has not claimed any projected additional capital expenditure during 2014-19 period;
- c) The Regulation 24 read with Regulation 25 of the 2014 Tariff Regulations provides the grossing up of return on equity with the effective tax rate for the purpose of return on equity. It further provides that in case the generating company or transmission licensee paying Minimum Alternative Tax (MAT), the MAT rate including surcharge and cess will be considered for the grossing up of return on equity. The petitioner has submitted that MAT rate is applicable to the petitioner's company. Accordingly, the MAT rate applicable during the 2013-14 has been considered for the purpose of return on equity which shall



be trued up with actual tax rate in accordance with clause 25 (3) of the 2014
Tariff Regulations;

- d) The weighted average interest on loan has been considered on the basis of rate prevailing as on 1.4.2014. The petitioner has prayed that the change in Interest rate due to floating rate of interest applicable, if any, during 2014-19 period will be adjusted. Accordingly, the floating rate of interest, if any, shall be considered at the time of true up or next revision of tariff. By considering above, the interest on loan has been worked out in accordance with Regulation 26 of the 2014 Regulations and details of weighted average rate of interest are placed at Annexure-2.
- e) As the asset has completed 12 years of life during FY 2015-16. Accordingly, the remaining depreciable value of the Asset has been spread over based on the remaining depreciable value to be recovered in the balance useful life. from FY 2016-17 onwards.
- f) Interest on Working Capital and Operation & Maintenance Expenses have been considered in accordance with the 2014 Regulations.

13. Accordingly, the annual fixed charges for the transmission asset under the petition has been worked out and allowed as under:

(₹in lakh)					
Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Gross Block					
Opening Gross Block	3874.63	3874.63	3874.63	3874.63	3874.63
Additional Capitalisation	0.00	0.00	0.00	0.00	0.00
Closing Gross Block	3874.63	3874.63	3874.63	3874.63	3874.63
Average Gross Block	3874.63	3874.63	3874.63	3874.63	3874.63



Depreciation					
Rate of Depreciation	5.2800%	5.2800%	0.9193%	0.9193%	0.9193%
Depreciable Value	3487.17	3487.17	3487.17	3487.17	3487.17
Elapsed Life (Beginning of the year)	10	11	12	13	14
Weighted Balance Useful life of the combine assets	25	24	23	22	21
Remaining Depreciable Value	1228.42	1023.84	819.26	783.64	748.02
Depreciation	204.58	204.58	35.62	35.62	35.62
Interest on Loan					
Gross Normative Loan	3285.99	3285.99	3285.99	3285.99	3285.99
Cumulative Repayment upto Previous Year	2258.74	2463.32	2667.90	2703.52	2739.14
Net Loan-Opening	1027.25	822.67	618.09	582.47	546.85
Additions during the year	0.00	0.00	0.00	0.00	0.00
Repayment during the year	204.58	204.58	35.62	35.62	35.62
Net Loan-Closing	822.67	618.09	582.47	546.85	511.23
Average Loan	924.96	720.38	600.28	564.66	529.04
Weighted Average Rate of Interest on Loan	10.1434%	9.8006%	9.0813%	8.6302%	8.6302%
Interest	93.82	70.60	54.51	48.73	45.66
Return on Equity					
Opening Equity	588.64	588.64	588.64	588.64	588.64
Additions	0.00	0.00	0.00	0.00	0.00
Closing Equity	588.64	588.64	588.64	588.64	588.64
Average Equity	588.64	588.64	588.64	588.64	588.64
Return on Equity (Base Rate)	15.50%	15.50%	15.50%	15.50%	15.50%
MAT rate for FY 2014-15 (%)	20.961	20.961	20.961	20.961	20.961
Rate of Return on Equity	19.610%	19.610%	19.610%	19.610%	19.610%
Return on Equity	115.43	115.43	115.43	115.43	115.43
Interest on Working Capital					
Maintenance Spares	5.41	5.59	5.78	5.97	6.17
O & M expenses	3.01	3.11	3.21	3.32	3.43
Receivables	76.90	73.16	41.82	41.06	40.77
Total	85.32	81.86	50.81	50.34	50.36
Interest	11.52	11.05	6.86	6.80	6.80
Annual Transmission Charges					
Depreciation	204.58	204.58	35.62	35.62	35.62
Interest on Loan	93.82	70.60	54.51	48.73	45.66
Return on Equity	115.43	115.43	115.43	115.43	115.43
Interest on Working Capital	11.52	11.05	6.86	6.80	6.80
O & M Expenses	36.06	37.28	38.51	39.78	41.11
Total	461.41	438.94	250.93	246.36	244.62

14. The petitioner has sought reimbursement of fee paid by it for filing the petition and publication expenses. The petitioner shall be entitled for reimbursement of the filing fees and publication expenses in connection with the present petition, directly



from the beneficiaries on pro-rata basis in accordance with Regulation 52 (1) of the 2014 Tariff Regulations.

15. The petitioner has prayed for reimbursement of service tax if it is subjected to such tax in future. In our view, the petitioner's prayer is premature.

16. The petitioner shall be entitled for reimbursement of licence fee in accordance with Regulation 42A (1) (b) of the 2009 Tariff Regulations for 2009-14 period and in accordance with Regulation 52 (2) (b) of the 2014 Tariff Regulations. The petitioner shall also be entitled for recovery of RLDC fee & charges in accordance with 42 A (1) (a) of 2009 Tariff Regulations for 2009-14 period and Regulations 52 (2) (a) of the Tariff 2014 Tariff Regulations for 2014-19 period.

17. The petitioner has submitted that O&M Expenses for the year 2014-19 had been arrived at on the basis of normalized actual O&M Expenses during the period 2008-13. The petitioner has further submitted that the wage revision of the employees of the petitioner company is due during 2014-19 and actual impact of wage hike which will be effective from a future date has also not been factored in fixation of the normative O&M rate specified for the tariff block 2014-19. The petitioner has also prayed that it will approach the Commission for suitable revision in the norms of O&M expenses for claiming the impact of such increase. We have considered the submission of the petitioner. We would like to clarify that any application filed by the petitioner in this regard will be dealt with in accordance with the appropriate provisions of the 2014 Tariff Regulations.



Sharing of Transmission Charges

18. The billing, collection and disbursement of the transmission charges approved shall be governed by the provisions of Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010, as amended from time to time as provided in Regulation 43 of the 2014 Tariff Regulations.

19. This order disposes of Petition No.215/TT/2014.

sd/-

(Dr. M.K. Iyer)

Member

sd/-

(A.S. Bakshi)

Member

sd/-

(A.K. Singhal)

Member



CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN						
(Rs. in Lacs)						
	Details of Loan	2009-10	2010-11	2011-12	2012-13	2013-14
1	Bond IX					
	Gross loan opening	132.00	132.00	132.00	132.00	132.00
	Cumulative Repayment upto DOCO/previous year	79.20	92.40	105.60	118.80	132.00
	Net Loan-Opening	52.80	39.60	26.40	13.20	0.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	13.20	13.20	13.20	13.20	0.00
	Net Loan-Closing	39.60	26.40	13.20	0.00	0.00
	Average Loan	46.20	33.00	19.80	6.60	0.00
	Rate of Interest	12.25%	12.25%	12.25%	12.25%	12.25%
	Interest	5.66	4.04	2.43	0.81	0.00
	Rep Schedule	10 annual installments from 22.08.2003				
2	Bond X					
	Gross loan opening	880.00	880.00	880.00	880.00	880.00
	Cumulative Repayment upto DOCO/previous year	366.67	440.00	513.33	586.67	660.00
	Net Loan-Opening	513.33	440.00	366.67	293.33	220.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	73.33	73.33	73.33	73.33	73.33
	Net Loan-Closing	440.00	366.67	293.33	220.00	146.67
	Average Loan	476.67	403.33	330.00	256.67	183.33
	Rate of Interest	10.90%	10.90%	10.90%	10.90%	10.90%
	Interest	51.96	43.96	35.97	27.98	19.98
	Rep Schedule	12 annual installments from 21.06.2004				
3	Bond XI - option I					
	Gross loan opening	842.00	842.00	842.00	842.00	842.00
	Cumulative Repayment upto DOCO/previous year	280.67	350.83	421.00	491.17	561.33
	Net Loan-Opening	561.33	491.17	421.00	350.83	280.67
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	70.17	70.17	70.17	70.17	70.17
	Net Loan-Closing	491.17	421.00	350.83	280.67	210.50
	Average Loan	526.25	456.08	385.92	315.75	245.58
	Rate of Interest	9.80%	9.80%	9.80%	9.80%	9.80%
	Interest	51.57	44.70	37.82	30.94	24.07
	Rep Schedule	12 annual installments from 07.12.2005				



4	Bond XII					
	Gross loan opening	59.00	59.00	59.00	59.00	59.00
	Cumulative Repayment upto DOCO/previous year	19.67	24.58	29.50	34.42	39.33
	Net Loan-Opening	39.33	34.42	29.50	24.58	19.67
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	4.92	4.92	4.92	4.92	4.92
	Net Loan-Closing	34.42	29.50	24.58	19.67	14.75
	Average Loan	36.88	31.96	27.04	22.13	17.21
	Rate of Interest	9.70%	9.70%	9.70%	9.70%	9.70%
	Interest	3.58	3.10	2.62	2.15	1.67
	Rep Schedule	12 annual installments from 28.03.2006				
5	Bond XIII - option I					
	Gross loan opening	474.00	474.00	474.00	474.00	474.00
	Cumulative Repayment upto DOCO/previous year	118.50	158.00	197.50	237.00	276.50
	Net Loan-Opening	355.50	316.00	276.50	237.00	197.50
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	39.50	39.50	39.50	39.50	39.50
	Net Loan-Closing	316.00	276.50	237.00	197.50	158.00
	Average Loan	335.75	296.25	256.75	217.25	177.75
	Rate of Interest	8.63%	8.63%	8.63%	8.63%	8.63%
	Interest	28.98	25.57	22.16	18.75	15.34
	Rep Schedule	12 annual installments from 31.07.2006				
6	Oriental Bank of Commerce					
	Gross loan opening	388.00	388.00	388.00	388.00	388.00
	Cumulative Repayment upto DOCO/previous year	161.67	194.00	226.33	258.67	291.00
	Net Loan-Opening	226.33	194.00	161.67	129.33	97.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	32.33	32.33	32.33	32.33	32.33
	Net Loan-Closing	194.00	161.67	129.33	97.00	64.67
	Average Loan	210.17	177.83	145.50	113.17	80.83
	Rate of Interest	9.60%	10.22%	12.32%	12.37%	12.35%
	Interest	20.18	18.18	17.92	14.00	9.98
	Rep Schedule	12 annual installments from 23.03.2005				
7	PNB-II					
	Gross loan opening	465.00	465.00	465.00	465.00	465.00
	Cumulative Repayment upto DOCO/previous year	193.75	232.50	271.25	310.00	348.75
	Net Loan-Opening	271.25	232.50	193.75	155.00	116.25
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	38.75	38.75	38.75	38.75	38.75
	Net Loan-Closing	232.50	193.75	155.00	116.25	77.50
	Average Loan	251.88	213.13	174.38	135.63	96.88



Rate of Interest	8.89%	9.65%	11.80%	11.84%	11.60%
Interest	22.40	20.57	20.58	16.06	11.24
Rep Schedule	12 annual installments from 08.03.2005				
Total Loan					
Gross loan opening	3240.00	3240.00	3240.00	3240.00	3240.00
Cumulative Repayment upto DOCO/previous year	1220.12	1492.32	1764.52	2036.72	2308.92
Net Loan-Opening	2019.88	1747.68	1475.48	1203.28	931.08
Additions during the year	0.00	0.00	0.00	0.00	0.00
Repayment during the year	272.20	272.20	272.20	272.20	259.00
Net Loan-Closing	1747.68	1475.48	1203.28	931.08	672.08
Average Loan	1883.78	1611.58	1339.38	1067.18	801.58
Rate of Interest	9.7842%	9.9352%	10.4146%	10.3714%	10.2647%
Interest	184.31	160.11	139.49	110.68	82.28



CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN						
(Rs. in Lacs)						
	Details of Loan	2014-15	2015-16	2016-17	2017-18	2018-19
1	Bond IX					
	Gross loan opening	132.00	132.00	132.00	132.00	132.00
	Cumulative Repayment upto DOCO/previous year	132.00	132.00	132.00	132.00	132.00
	Net Loan-Opening	0.00	0.00	0.00	0.00	0.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	0.00	0.00	0.00	0.00	0.00
	Rate of Interest	0.00	0.00	0.00	0.00	0.00
	Interest	0.00	0.00	0.00	0.00	0.00
	Rep Schedule	10 annual installments from 22.08.2003				
2	Bond X					
	Gross loan opening	880.00	880.00	880.00	880.00	880.00
	Cumulative Repayment upto DOCO/previous year	733.33	806.67	880.00	880.00	880.00
	Net Loan-Opening	146.67	73.33	0.00	0.00	0.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	73.33	73.33	0.00	0.00	0.00
	Net Loan-Closing	73.33	0.00	0.00	0.00	0.00
	Average Loan	110.00	36.67	0.00	0.00	0.00
	Rate of Interest	10.90%	10.90%	0.00	0.00	0.00
	Interest	11.99	4.00	0.00	0.00	0.00
	Rep Schedule	12 annual installments from 21.06.2004				
3	Bond XI - option I					
	Gross loan opening	842.00	842.00	842.00	842.00	842.00
	Cumulative Repayment upto DOCO/previous year	631.50	701.67	771.83	842.00	842.00
	Net Loan-Opening	210.50	140.33	70.17	0.00	0.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	70.17	70.17	70.17	0.00	0.00
	Net Loan-Closing	140.33	70.17	0.00	0.00	0.00
	Average Loan	175.42	105.25	35.08	0.00	0.00
	Rate of Interest	9.80%	9.80%	9.80%	0.00	0.00
	Interest	17.19	10.31	3.44	0.00	0.00
	Rep Schedule	12 annual installments from 07.12.2005				



4	Bond XII					
	Gross loan opening	59.00	59.00	59.00	59.00	59.00
	Cumulative Repayment upto DOCO/previous year	44.25	49.16	54.08	59.00	59.00
	Net Loan-Opening	14.75	9.84	4.92	0.00	0.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	4.92	4.92	4.92	0.00	0.00
	Net Loan-Closing	9.84	4.92	0.00	0.00	0.00
	Average Loan	12.29	7.38	2.46	0.00	0.00
	Rate of Interest	9.70%	9.70%	9.70%	0.00	0.00
	Interest	1.19	0.72	0.24	0.00	0.00
	Rep Schedule	12 annual installments from 28.03.2006				
5	Bond XIII - option I					
	Gross loan opening	474.00	474.00	474.00	474.00	474.00
	Cumulative Repayment upto DOCO/previous year	316.00	355.50	395.00	434.50	474.00
	Net Loan-Opening	158.00	118.50	79.00	39.50	0.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	39.50	39.50	39.50	39.50	0.00
	Net Loan-Closing	118.50	79.00	39.50	0.00	0.00
	Average Loan	138.25	98.75	59.25	19.75	0.00
	Rate of Interest	8.63%	8.63%	8.63%	8.63%	0.00
	Interest	11.93	8.52	5.11	1.70	0.00
	Rep Schedule	12 annual installments from 31.07.2006				
6	Oriental Bank of Commerce					
	Gross loan opening	388.00	388.00	388.00	388.00	388.00
	Cumulative Repayment upto DOCO/previous year	323.33	355.67	388.00	388.00	388.00
	Net Loan-Opening	64.67	32.33	0.00	0.00	0.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	32.33	32.33	0.00	0.00	0.00
	Net Loan-Closing	32.33	0.00	0.00	0.00	0.00
	Average Loan	48.50	16.17	0.00	0.00	0.00
	Rate of Interest	12.35%	12.35%	0.00	0.00	0.00
	Interest	5.99	2.00	0.00	0.00	0.00
	Rep Schedule	12 annual installments from 23.03.2005				
7	PNB-II					
	Gross loan opening	465.00	465.00	465.00	465.00	465.00
	Cumulative Repayment upto DOCO/previous year	387.50	426.25	465.00	465.00	465.00
	Net Loan-Opening	77.50	38.75	0.00	0.00	0.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	38.75	38.75	0.00	0.00	0.00
	Net Loan-Closing	38.75	0.00	0.00	0.00	0.00
	Average Loan	58.13	19.38	0.00	0.00	0.00



Rate of Interest	11.60%	11.60%	0.00	0.00	0.00
Interest	6.74	2.25	0.00	0.00	0.00
Rep Schedule	12 annual installments from 08.03.2005				
Total Loan					
Gross loan opening	3240.00	3240.00	3240.00	3240.00	3240.00
Cumulative Repayment upto DOCO/previous year	2567.91	2826.91	3085.91	3200.50	3240.00
Net Loan-Opening	672.09	413.09	154.09	39.50	0.00
Additions during the year	0.00	0.00	0.00	0.00	0.00
Repayment during the year	259.00	259.00	114.58	39.50	0.00
Net Loan-Closing	413.09	154.09	39.50	0.00	0.00
Average Loan	542.59	283.59	96.80	19.75	0.00
Rate of Interest	10.1434%	9.8006%	9.0813%	8.6302%	0.00
Interest	55.04	27.79	8.79	1.70	0.00

